

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

42. C.P. (IB)/120(MB)2022

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: State Bank of India
Vs.
Mr. Harish Agarwal

Section 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **06.12.2022**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)